

MR. DEPUTY-SPEAKER: The others who have tabled amendments are not present now. So, I put clauses 4 to 33 to the vote of the House.

The question is:

"That clauses 4 to 33 stand part of the Bill.

*The motion was adopted.*

Clauses 4 to 33 were added to the Bill.

Clause 1—(Short title, extent and commencement).

*Amendment made:*

Page 1, line 5,—

for "1974" substitute "1975" (7)

(Shri Vishwanath Pratap Singh)

MR. DEPUTY-SPEAKER: The question is:

"That clause 1, as amended, stand part of the Bill."

*The motion was adopted.*

Clause 1, as amended, was added to the Bill.

**Enacting Formula**

*Amendment made:*

Page 1, line 1,—

for "Twenty-fifth Year" substitute—  
"Twenty-sixth Year" (8).

(Shri Vishwanath Pratap Singh)

MR. DEPUTY-SPEAKER: The question is:

"That the Enacting Formula, as amended, stand part of the Bill."

*The motion was adopted.*

The Enacting Formula, as amended, was added to the Bill.

MR. DEPUTY-SPEAKER: The question is:

"That the Title stand part of the Bill".

*The motion was adopted.*

The title was added to the Bill.

SHRI VISWANATH PRATAP SINGH: Sir, I beg to move:

"That the Bill, as amended, be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill, as amended, be passed."

*The motion was adopted.*

15.45 hrs.

**COMMITTEE ON PRIVATE MEMBERS' BILL AND RESOLUTIONS**

SHRI S. P. BHATTARCHARYYA: (Uluberia). Sir, I beg to move:

"That this House do agree with the Fifty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 26th February, 1975."

MR DEPUTY-SPEAKER: The question is:

"That this House do agree with the Fifty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 26th February 1975."

*The motion was adopted.*

15.46 hrs.

**RESOLUTION RE. GROWTH OF FASCISM IN THE COUNTRY**

MR. DEPUTY-SPEAKER: We now resume discussion on the resolution moved by Shri Shyamnandan Mishra on the 30th August 1974. He had just started.